

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.06.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 406 of 2021	Trilok Chand Agarwal Vs. Punjab National Bank & Anr. With	Gaurav Gupta	Ankit Raj-R1 Anand Varma Sandeep Khaitan-R2
2.	Comp. App. (AT) (Ins) No. of 2021 E-filing No. 9910122/01921/2021 (With Defects)	Megha Granulars Pvt. Ltd. Vs. Punjab National Bank & Anr.	Aditya Bhattacharya	Ankit Raj-R1

For Directions

3.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	K.D. Sharma Bharti Jain-R3
4.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	Annu Singh-ROC P.S. Singh-R1 Dharm Singh-R2

For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 413 of 2021	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav
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For Hearing

6.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey-R1 Ammar Faizullabhoi-R2 to R4
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar